

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 06.04.2022 (WEDNESDAY)

COURT -II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 22 of 2021 in Comp. App. (AT) No. 136 of 2020	Ashish O. Lalpuria Vs. Kumaka Industries Ltd. & Ors.	Gaurav Gadodia	Harshavardhan Bhende-R1 to R3

For Admission (Fresh Case)

2.	Competition App. (AT) No. 12 of 2022	Asianet Digital Network Pvt. Ltd. Vs. Competition Commission of India & Ors.	Avinash Amarnath	
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 164 of 2022	Sandeep Kumar Shah Vs. Priya Food Products Ltd.	Sameer Gupta	Abhishek Sikdar Pallavi Ray
4.	Comp. App. (AT) No. 124 of 2021	Zee Entertainment Enterprise Ltd. Vs. Invesco Developing Markets Fund & Ors.	Nitesh Jain	Mahfooz Nazk Amitabh Sinha-R4-9 Mumtaz Bhalla-R3 Gaurav Mehta Mahesh Agarwal-R1 & R2
5.	Contempt Case (AT) No. 05 of 2021 in Comp. App. (AT) No. 247 of 2018	Akula Nagalaxmi Vs. Shantanu Ghosla & Anr.	Narender Singh Yadav	Rounak Dhillon Aditya Marwah

For Hearing

6.	Comp. App. (AT) (Ins) No. 644 of 2020	NRC Employees Union Vs. Vikas Prakash Gupta Resolution Professional & Ors . With	Archit Krishna	Vikram Hegde-R1 Aashna Agarwal-R4 Nishit Agarwal-Intervenor
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7.	Comp. App. (AT) (Ins) No. 662 of 2020 & I.A No. 1142 of 2021	All India Industrial and General Workers Union & Anr. Vs. Vikas Gupta, Resolution Professional & Anr. With	Ronita Bhattacharya	Vikram Hegde-R1 Himanshu Satija-R2 Nishit Agarwal-Intervenor
8.	Comp. App. (AT) (Ins) No. 48 of 2021	Shivkailash Babadin Shukla Vs. Vikas Prakash Gupta Resolution Professional & Ors. With	Shreya Singh	Pratibhanu Kharola-R1 Himanshu Satija-R4
9.	Comp. App. (AT) (Ins) No. 223 of 2021	Kalyan Dombivali Municipal Corporation Vs. NRC Ltd.& Anr.	Samrat K.Shinde	Ashna Agarwal Mahesh Agarwal-R1 Vikram Hegde-R2
10.	Comp. App. (AT) (Ins) No. 667 of 2021 & I.A. No. 1916 & 1751 of 2021	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors.	Mrunal Dattatraya Buva	Vikram Hegde Shantanu Lakhotia-R1 Himanshu Satija Mahesh Agarwal-R4
11.	Comp. App. (AT) (Ins) No. 687 of 2021	IDBI Bank Ltd. Vs. Praveen Bansal & Anr.	Praful Jindal	Adya Singh-R1
12.	Comp. App. (AT) (Ins) No. 704 of 2021 & I.A. No. 1868 of 2021	The N.R.C Employees' Co-Operative Credit Society Ltd. (Through Its Secretary Sh. Ganesh Hendrya Konkar) Vs. Vikas Prakash Gupta Resolution Professional, NRC Ltd. & Ors.	Shashank Khurana	Vikram Hegde Shantanu Lakhotia -R1 Himanshu Satija Mahesh Agarwal-R2
13.	Comp. App. (AT) (Ins) No. 847 of 2021	Regional Provident Fund Commissioner, Thane Vs. NRC Ltd. & Ors.	D. Rajeshwar Rao	Mahesh Agarwal Himanshu Satija Divyang Chandiromani
14.	Comp. App. (AT) (Ins) No. 849 of 2021	SICOM Ltd. & Anr. Vs. Kitply Industries Ltd. & Ors.	Stuti Sharma	Sanjay Bhatt Karan Kohli-R1
15.	Comp. App. (AT) No. 212 of 2020	Registrar of Companies Vs. Sri Endrash Investment and Finance Pvt. Ltd.	Shashank Bajpai	

16.	Competition App. (AT) No. 23 of 2018	Interglobe Aviation Ltd. (Indigo Airlines) Vs. Competition Commission of India & Ors. With	PranjalPrateek	Samar Bansal (R-CCI)
17.	Competition App. (AT) No. 24 of 2018	Spice Jet Ltd. Vs. Competition Commission of India & Ors. With	Atul Sharma	Samar Bansal (R-CCI)
18.	Competition App. (AT) No. 25 of 2018	Jet Airways (India) Ltd. Vs. Competition Commission of India & Anr.	Prerna	Samar Bansal (R-CCI)

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By order of Hon'ble Chairperson
-sd/-
Registrar